

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 24 of 2019

IN THE MATTER OF:

Arun Kumar Saha

....Appellant

Vs.

Union of India, Ministry of Corporate Affairs

....Respondent

Present:

**For Appellant: Mr. Tishampati Sen and Ms. Riddhi Sancheti,
Advocates**

For Respondent:

O R D E R

19.08.2019: Post this appeal 'for orders' on **05th September, 2019** at
2.00 P.M. on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc